

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &  
IA NO. 1162 OF 2016**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Shikha Ohri  
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Sethu Ramlingam for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.12.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*